CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

Original Applicaton Nos.180/00387/2014, 997/2013, 181/00046/2014, 180/00185/2014, 180/00425/2014, 180/00490/2014, 180/00496/2014, 180/00546/2014, 180/00557/2014, 180/00567/2014, 180/00571/2014, 180/00584/2014, 180/00641/2014, 180/00642/2014, 180/00643/2014, 180/00648/2014, 180/00655/2014, 180/00656/2014, 180/00713/2014, 180/00716/2014, 180/00901/2014, 180/00902/2014, 180/001012/2014, 180/001150/2014, 180/00016/2015, 180/00271/2015, 180/00305/2015, 180/00478/2015, 180/00815/2015, 180/00903/2015

Tuesday, this the 17th day of January, 2017

CORAM:

HON'BLE MR.JUSTICE N.K.BALAKRISHNAN, JUDICIAL MEMBER HON'BLE MRS.P.GOPINATH, ADMINISTRATIVE MEMBER

O.A No.180/00387/2014

Sri.G.D.Nataraja Pillai MES/109355 Meter Reader O/o. The Garrison Engineer (Army) Military Engineer Services Thirumala P.O, Trivandrum – 695 006

... Applicant

(By Advocate: Mr.P.K.Madhusoodhanan)

Versus

- The Garrison Engineer (Army)
 Military Engineer Services
 Thirumala Post, Trivandrum 695 006
- 2. The Chief Engineer, Head Quarters Chennai Zone, Military Engineer Services Island Grounds, Chennai – 600 009
- 3. Chief Engineer, Head Quarters Southern Command, Pune – 411 001
- Engineer-in-Chief
 Army Head Quarters
 Kashmir House, DHQ P.O
 New Delhi 110 011
- 5. Union of India, represented by its Secretary Ministry of Defence, South Block New Delhi 110 011

.. Respondents

(By Advocate Mr.N.Anilkumar,Sr.PCGC(R))

O.A 997/2013

 All India Naval Clerks Association represented by the General Secretary (T.M.Mathew) All India Naval Clerks Association Door No.-39/3293 C/2nd Floor KSN Menon Road Kochi – 16

2. T.P.Nandaraj

Lower Division Clerk S/o.Pangajakshan Pillai Naval Aeronautical Quality Assurance Service, Naval Base, Kochi

3. Omana Mohandas Lower Division Clerk W/o.O.Mohandas Material Organisation, Naval Base, Kochi

4. P.Rajan

Upper Division Clerk S/o.Padmanabhan Nair Head Quarters, Southern Naval Command Naval Base, Kochi

5. M.D.Tinu

Upper Division Clerk W/o.P.T.Sasikumar Head Quarters, Southern Naval Command Naval Base, Kochi

6. K.P.Radha

Upper Division Clerk W/o.K.B.Krishnan Material Organisation Naval Base, Kochi

..... Applicants

(By Advocate: Mr.S.Radhakrishnan)

Versus

- 1. Union of India represented by The Secretary to the Govt. of India Ministry of Defence, New Delhi
- 2. The Flag Officer Commanding in Chief Head Quarters, Southern Naval Command Naval Base, Kochi – 04
- 3. Chief Staff Officer (P&A)
 Head Quarters, Southern Naval Command

Naval Base, Kochi- 04 Respondents

(By Advocate Mr.N.Anilkumar,Sr.PCGC(R))

O.A No.181/00046/2014

- Vinodkumar A.S
 L.D Clerk
 India Reserve Battalion
 H.Q Kavaratti, Pin 682 555
 Union Territory of Lakshadweep
- Anwar Hussain C.G
 L.D Clerk
 India Reserve Battalion
 H.Q Kavaratti, Pin 682 555
 Union Territory of Lakshadweep

... Applicants

(By Advocate: Mr.B Unnikrishna Kaimal)

Versus

- Union of India represented by the Secretary to Government Ministry of Home Affairs New Delhi – 110 001
- 2. The Secretary to Government of India
 Ministry of Personnel, Public Grievances & Pensions
 Department of Personnel and Training, North Block
 New Delhi 110 001
- 3. The Administrator
 Union Territory of Lakshadweep
 Kavaratti 682 555
- 4. The Commandant
 India Reserve Battalion
 Kavaratti, Pin 682 555
 Union Territory of Lakshadweep
- 5. The Assistant Commandant India Reserve Battalion Kavaratti, Pin – 682 555 Union Territory of Lakshadweep

Respondents

(By Advocate Mr.N.Anilkumar, Sr.PCGC(R) for R 1&2, Mr.S.Manu for R 3 to 5)

O.A No. 180/00185/14

1. Cochin Naval Base Civilian Workers Union (AIDEF), 39/4472-E2, 3rd Floor, Peegees Mall, Opp. Medical Trust Hospital,

Pallimukku, Kochi-682016, represented by its Secretary, K.K. Balachandran, S/o M, Keshavan Nair, Aged 51 Years, Chargeman (Plater), NSRY, Naval Base, Kochi-682004, residing at Kottarappilly House, Vellarapilly South P.O., Aluva, Ernakulam-683580.

- 2. Santhosh Kumar V.P., S/o Viyayachandran Pillai V., Aged 34 years, Tradesman Skilled (Electroplater), NSRY, Naval Base, Kochi-682004, residing permanently at Vinod Bhavan, Parappu, Vattamthara P.O., Kollam 691536.
- 3. Paulose P.V., S/o P.P Varkey, aged 54 years, Tradesman Skilled (Rigger), Material Organisation, Naval Base, Kochi 682004, residing at Padath House, Kurikkad P.O Ernakulam 682305.
- 4. E.P. Anand, S/o E. Balakrishnan, aged 44 years, Tradesman Highly Skilled II (Machinist), Naval Aircraft Yard, Naval Base, Kochi 682004, residing at Anaswara, Thiruvankulam P.O., Ambadimala, Ernakulam 682305.
- 5. Anaj Babu, S/o Giasudeen G., aged 37 years, Tradesman Skilled (MT Fitter), Command Naval Transport Workshop, Naval Base, Kochi 682004, residing at, Vayalil Puthenveedu, Ashtamudi P.O., Kollam.

... Applicants

(By Advocate Mr. Hariraj M.R)

Versus

- 1. Union of India, represented by the Secretary to Ministry of Defence, New Delhi.
- 2. Secretary, Government of India, Department of Personnel and Training, New Delhi.
- 3. Flag Officer, Commanding in Chief, Southern Naval Command, Naval Base, Kochi-682004.
- 4. Chief Staff Officer, Southern Naval Command, Naval Base, Kochi-682004.

..Respondents

(By Advocate Mr. N. Anilkumar, Sr.PCGC)

O.A 180/00425/2014

- T. Suresh,
 Upper Division Clerk,
 All India Radio, Cochin 682 021.
- 2. Alice Saju, UDC, All India Radio, Cochin 682 021.

- 3. V.K. Chandrika Devi, UDC, All India Radio, Thrissur.
- 4. K.G. Usha, UDC, All India Radio, Thrissur.
- 5. D. Jagathambika, UDC, All India Radio, Thrissur.
- 6. K. Sivadas, LDC,
 Doordarshan Maintenance Centre,
 CSEZ (P.O), Kakkanad.
- Leopold George,
 Lower Division Clerk,
 CCW, All India Radio,
 Doordarshan, Kakkanad, Kochi 682 027.
- 8. Monson Joseph, LDC, CCW, All India Radio, Doordarshan, Kakkanad, Kochi - 682 037.
- 9. K. Muraleedharan, LDC, Doordarshan Maintenance Centre, Kakkanad, Kochi - 682 037.
- 10. P. Ambika, UDC, HPT, Doordarshan, Kakkanad, Kochi 682 037.
- 11. C.J. Antony, UDC, Doordarshan, HPT, Kakkanad, Kochi - 682 027.
- 12. T.O. Wilson, LDC, All India Radio, Thrissur.
- 13. T.K. Vishnu, LDC, Doordarshan Maintenance Centre, Thrissur.
- 14. K.G. Sreekumar, LDC, All India Radio, Thiruvananthapuram.
- 15. Soma Kumar. K.G., LDC O/o. Executive Engineer (Civil), CCW, All India Radio, Kochi - 682 037.

- 16. B. Vijayakumar, LDC, Prasar Bharath Marketing Division, All India Radio & Doordarshan, Vazhuthakad, Thiruvananthapuram.
- 17. Annamma Kurien, LDC, All India Radio, Vazhuthacaud, Trivandrum.
- 18. P.R. Radhamma, LDC, All India Radio, Vazhuthacaud, Thiruvananthapuram.
- 19. R. Sai Narayanan, LDC, Doordarshan Kendra, Thiruvananthapuram.
- 20. V.R. Sasikumar, LDC, Doordarshan Kendra, Thiruvananthapuram.
- 21. M.A. Thankam, LDC, All India Radio, Thrissur.
- 22. D. Shaji, UDC, CBS, All India Radio, Thiruvananthapuram.
- 23. P.D. Ramesh, LDC, All India Radio, Kochi - 682 021.
- 24. Vinod K., LDC, Prasar Bharathi, Marketing Division, (AIR & DD) All India Radio Complex, Kochi - 682 021. -

Applicants

[By Advocate Mr. P.R. Milton]

Versus

- 1. Union of India represented by the Secretary, Ministry of Information and Broadcasting, Sastha Bhavan, New Delhi 110 001.
- The Chief Executive Officer, Prasar Bharathi Secretariat, PTI Building, Sansad Marg, New Delhi - 110 001.

Respondents

- 3. The Director General, All India Radio, Vazhuthacaud, Thiruvananthapuram.
- 4. The Director General,
 Doordarshan, Doordarshan Bhavan,
 Copernicus Marg, New Delhi.
- 5. The Addl. Director General (Zonal Head), All India Radio, Vazhuthacaud, Thiruvananthapuram.

[By Advocate Mr. V.A. Shaji, ACGSC]

O.A No.180/490/14

- V.K. Ambujam,
 Aged 59 years,
 D/o Late K. Balan,
 Upper Division Clerk
 Defence Security Corps Records, Kannur.
- Saraswathy T,
 Aged 59 years,
 D/o Late T.P. Raman Nair,
 Upper Division Clerk,
 Defence Security Corps Records, Kannur.
- 3. Sreeja K.K,
 Aged 46 years,
 W/o V.K. Anil Kumar,
 Upper Division Clerk,
 Defence Security Corps Records, Kannur.
- P. Vasanthakumari,
 Aged 55 years,
 W/o Mr. P.L. Ramdasan.
 Upper Division Clerk,
 Defence Security Corps Records, Kannur.
- 5. Sheeba Reji George,
 Aged 45 years,
 W/o Reji George,
 Upper Division Clerk,
 Defence Security Corps Records, Kannur.
- 6. Radhakrishnan K., Aged 50 years, S/o Late K. Kittai,

Upper Division Clerk, Defence Security Corps Records, Kannur.

Sujatha K.K
 Aged 51 years,
 W/o Late I.K. Ratnakaran,
 Upper Division Clerk,
 Defence Security Corps Records, Kannur.

...Applicants

(By Advocate Mr. S. Radhakrishnan)

Versus

- 1. Union of India represented by The Secretary to the Govt. of India, Ministry of Defence, New Delhi.
- 2. Adjutant General,
 Integrated Head Quarters of Ministry of Defence (Army),
 Army Head Quarters,
 West Block-III, R.K. Puram.
 New Delhi-110066.
- 3. The Chief Record Officer,
 Defence Security Corps Records,
 Kannur-13

...Respondents

(By Advocate Mr. N. Anilkumar, Sr.PCGSC)

O.A No.180/00496/14

- 1. K.A. Harilal JE (QS&C), MES No. 140116, S/o K.N. Appu, Aged 50 years, working in Garrison Engineer (Maint), Ezhimala, Kannur Dist, Kerala, residing at Chandrakantham Kanjiramattom P.O, Ernakulam Dist Pin 682315.
- V Sreekumar, JE (QS&C), MES no. 113449, S/o K. Govindan Nair, aged 50 years, working in Garrison Engineer (NS), Kataribahgh, Naval Base P. O. Kochi-4 and residing at 5B IHDC Nakshatra Malika, Kunjan Bava Road, Ponnurunni, VyttilaP.O Ernakulam 682 019
- 3. K.A Lissy, AE (Civil), MES No. 187892, D/o K.P Alias, aged 49 years, working in Garrison Engineer (P) No.2 Ezhimala, Kannur Dist, Residing at Vettullil House, Parappillil Road, Thiruvankulam PO, Ernakulam Dist.
- 4. Mercy Johns, AE (Civil), MES No. 109784, D/o Oommen Mathew. Aged 51 years, working in Garrison Engineer (P) No.2 Ezhimala, Kannur Dist, residing at Vazhathottathil Mercy Gardens, Elamakkara P.O. Ernakulam Dist.

- 5. Saleem P. I, AE (Civil), MES No. 124915, S/o P. U. Ibrahim, aged 50 years, working in Garrison Engineer (P) No.1 Ezhimala, Kannur Dist, residing at Pallithittayil, Panangad P. O, Ernakulam Dist. 682506.
- 6. Grace Prasad, AE (E/M), MES No. 600857, D/o AV Thomas, aged 49 years, working in Garrison Engineer (P) No.1 Ezhimala, Kannur Dist, residing at NSS Women's Hostel, Payyannur, Kannur Dist.
- 7. R J Shinde, AE (Civil), MES No. 170478, S/o J.J Shinde, aged 48 years, working in Garrison Engineer (P) No.1 INA Ezhimala, Kannur Dist, residing at Survey No. 16/2/28 SujayBunglow, 4th lane, Madhuban Society, Shitole Nagar, Old Sanghvi, Pune-411027.
- 8. Sajitha V.S, AE (Civil), MES No. 187893, D/o Abubacker V. M aged 51 years, working in Garrison Enginner (P) No.1 Ezhimala, Kannur Dist, residing at Chulliparambil House, Edavakkanad P.O Ernakulam Dist.
- 9. Ajitha Sreekumar, AE (Civil), MES No.121064. D/o K Ayyappan Nair, aged 48 years, working in Garrison Engineer Fort Kochi. Kochi-4 residing at 5B IHDC Nakshatra Malika, Kunjan Bava Road, Ponnurunni, Vyttila P.O, Ernakulam- 682019.
- 10. Maggie Francis, AE (Civil), MES No. 109785, D/o P.J. Lonan, aged 50 years, working in Chief Engineer (NW), Kataribagh, Naval Base P.O., Kochi-4, residing at Kunnel House, Palliport P.O., Ernakulam Dist.
- 11. K. C Omana, AE (Civil), MES No. 187070, D/o K.M. Cheeramman, aged 50 years, working in Chief Engineer (NW), Kataribah, Naval Base P.O. Kochi-4 residing at Chaitram, Mavelipuram, Kakkanad, Ernakulam Dist.
- 12. Mary Gracy, JE (QS&C), MES No. 187890, D/o K. J. Alexander, aged 51 years, working in Asst Garrison Engineer (I)(R&D), Kakkanad, Thrikkakkara P.O, Ernakulam Dist. residing at Grace Villa. Kumarasan Road, Elamkulam, Kaloor, Ernakulam 17
- V K Abdulla, JE (QS&C), MES No. 149549, S/o V.A Kunju Muhammed, aged 55 years, working in CWE(AF) Trivandrum, HQ SAC IAF Complex, Akkulam, Thuruvikkal Post, Thiruvananthapuram-695011, residing at Veluthedath House Vadacode P.O. Thrikkakara (North) Kochi-682021.
- 14. Shanmuganathan, JE (QS&C), MES No. 196432, S/o P. Swaminathan, aged 48 years, working in Garrison Engineer (P) No.2 Ezhimala, Kannur Dist, residing at Naveth, Near SS Temple,

- Mahdevagramam, Payyannur, Kannur Dist.
- 15. Gracy Poulose, JE (QS&C), MES No. 109856, D/o K P Kuriackose, aged 48 years, working in Garrison Engineer (P) No.1 Ezhimala, Kannur Dist, residing at Mammanaril House, South Vazhakkulam P.O., Aluva-5.
- 16. Sudhakaran K.P, JE (QS&C), MES No. 196434, S/o Late Paran, aged 51 years, working in Garrison Engineer (NW), Kataribahgh. Naval Base P.O. Kochi-4, residing at Kalapurakkal House, Periganam, Thrissur Dist-680686.
- 17. Anilkumar RC, JE (QS&C), MES No. 109844, S/o Rananiyan Nair, aged 50 years, working in Chief Engineer (NW), Kataribagh, Naval Base P.O., Kochi-4 residing at Chellam Tc: 1582(i)VI, Akkulam, Thiruvananthapuram-695031.
- 18. P. K. Anilkumar, AE (Civil), MES No. 124771, S/o P V Krishnan, aged 49 years, working in Garrison Engineer (NW), Kataribahgh, Naval Base P.O. Kochi-4, residing at Madathikunnel Society Road, Maradu, Ernakulam Dist, Pin- 682304.Applicants

(By advocate: Mr.R.Sreeraj)

Versus

- 1. Union of India represented by its Secretary to the Government of India, Ministry of Defence, New Delhi-110001.
- 2. The Secretary to the Government of India, Ministry of Personnel Public Grievances and Pensions, New Delhi-110001.
- 3. The Engineer-in-Chief, Military Engineer Services, New Delhi-110001.
- 4. The Chief Engineer, Head Quarters Southern Command, Military Engineer Services, Pune-4.
- 5. The Chief Engineer (Naval Works), Military Engineer Services, Kataribagh, Kochi-4.
- 6. The Chief Engineer (AF), Military Engineer Services, No-2 DC Area, MES Road, Yeshwantpur, Bangalore-560022.
- 7. The Chief Engineer (R&D), Opp Jubilee Bus Station, Picket, Secunderabad -500003. ... Respondents

(By Advocate Mr.N.Anilkumar, Sr.PCGC(R)

O.A No. 180/00546/14

1. R. Vipin Lal, Upper Division Clerk, Vocational Rehabilitation Centre for Handicapped, Nalanchira, Thiruvananthapuram -695 015, Residing at Thiruvonam, T.C.5/816-2, Mannamoola, G.C. Nagar, H.No. 216 A, Peroorkada P.O., Thiruvananthapuram-695 005.

2. G. Mini,

Lower Division Clerk (Cashier), Vocational Rehabilitation Centre for Handicapped, Nalanchira, Thiruvananthapuram-695 015, Residing at Aluvila Veedu, URA 57, Udayanoorkonam, Nalanchira, Thiruvananthapuram-695 015.

... Applicants

(By Advocate Vishnu S Chempazhanthiyil)

Versus

- 1. The Deputy Director, Vocational Rehabilitation Centre for Handicapped, Nalanchira, Thiruvananthapuram- 695 015.
- 2. The Director of Employment Exchanges, Ministry of Labour and Employment (DGE&T) 3/10, Jam Nagar House, New Delhi-110 011.
- 3. The Director General of Employment and Training/ Joint Secretary, Directorate General of Employment and Training, Ministry of Labour and Employment, Shram Shakti Bhawan, Rafi Marg, New Delhi-110 001.
- 4. Union of India, represented by Secretary to Government of India, Ministry of Labour and Employment, Shram Shakti Bhawan, Rafi Marg, New Delhi-110 001.Respondents

(By Advocate Mr. K. S. Dilip, ACGSC)

O.A No. 180/00557/14

A. Gheevarghese, aged 40 years, S/o A. Alphonze, Turner, Fishery Survey of India, Marine Engineering Division, Kochi-16

...Applicant

(By Advocate Mr. T. A Rajan)

Versus

 Union of India represented by Secretary, Government of India, Ministry of Agriculture, Department of Animal Husbandry, Dairying and Fisheries, New Delhi- 110 001.

- 2. The Director General, Fishery Survey of India, Botawala Chambers, Sir P.M. Road, Mumbai-400001.
- 3. The Zonal Director, Cochin Base of Fishery Survey of India, Marine Engineering Division, Kochi-16. ...Respondents

(By Advocate Mr. S.R.K. Prathap, ACGSC)

O.A/180/00567/2014

- 1. All India Kendriya Vidyalaya Non Teaching Staff Association represented by its General Secretary, Sandeep Kanta Biswas, S/o. (late) Sukumar Kanta Biswas, (Upper Division Clerk, Kendriya Vidyalaya No. 1, Kanchrapara, West Bengal 743 193). Residing at: Flat No. B-1, Anandadeep Apartment, H-Road, Anandapuri, Barrackpore, PO-NCP, Kolkata 700 122, West Bengal.
- 2. M. Asokan, S/o. Shri Madhavan R., Sub-Staff, Kendriya Vidyalaya Shift II, Pattom, Trivandrum - 695 004. Residing at: Type II Quarters, Pattom, Trivandrum - 695 004.
- 3. Madhumohanan Nair, S/o. Shri Chandrasekharan Nair, Sub Staff, Kendriya Vidyalaya, CRPF, Pallipuram (P.O), Trivandrum - 695 316. Residing at: Chithira, Oorupoika (P.O), Attingal, Trivandrum - 695 104.
- 4. Chandran K., S/o. Shri Kochu Govindan, Sub Staff, Kendriya Vidyalaya, NTPC, Kayamkulam, Cheppad (P.O), Alappuzha District.
 Residing at: Kochuparambil Ericavu Korthigappally P.O, Alapuzha Dist
- 5. V.R. Velayudhan, S/o. Shri V.C. Raman, Sub-Staff, Kendriya Vidyalaya, N.A.D, HMT Colony, Kalamassery, Ernakulam 683 503. Residing at: Type B/3, Kendriya Vidyalaya Staff Quarters, HMT Colony (P.O), Kalamassery, Ernakulam 683 503.

- 6. V.K. Sumathi, W/o. Shri P.P. Sasi, Sub-Staff, Kendriya Vidyalaya, Rubber Board (P.O), Kottayam - 682 009. Residing at: Plamoothil House, Channanikadu (P.O), Kottayam.
- 7. K.M. Prasad, S/o. Shri K.K. Madhavan, Sub-Staff, Kendriya Vidyalaya, Rubber Board (P.O), Kottayam 686 009. Residing at: Kooliparambil House, Mannrcack (P.O), Kottayam.
- 8. A. Ponnukutty, W/o. Shri V. Kunjuswamy, Sub-Staff Kendriya Vidyalaya No. 2, Kanjikode, Palakkad 678 623. Residing at: "Shaju Nivas", Kozhippara Post, Kozhipara, Palakkad 678 557.
- 9. K. Mohanan, S/o. Shri Karthkunj, Sub-Staff, CRPF, Pallipuram, Trivandrum - 695 316. Residing at: K.V Staff Quarters, Type II/1 CRPF Pallipuram, Trivandrum - 695 316.
- 10. Surendran M.K, S/o. Shri Chandamman, Sub-Staff, Kendriya Vidyalaya, Mahe, Paral (P.O), Chembra, Mahe 670 671. Residing at: Thondivayalil House, Chombala (P.O), Vatakara 673 308.
- 11. B. Ravi, S/o. K. Balakrishnan Pillai, Sub-Staff, Kendriya Vidyalaya No. 1, Railway Colony, Hemambika Nagar, Palakkad - 678 009. Residing at: "Asha", Aishwarya Road, Sivanandan Nagar, Rly Colony, Palakkad.
- M.P. Mohanan, S/o. M. Parameswaran,
 Sub-Staff, Kendriya Vidyalaya, AFS,
 Akkulam, Trivandrum 695 031.
 Residing at: Qtr. No.3/2, KV Staff Quarters,
 AFS, Akulam, Trivandrum 695 031
- 13. S. Surendran Nair, S/o. Shivshakaran Nair,

Sub-Staff, Kendriya Vidyalaya, CRPF, Pallipuram (P.O), Trivandrum - 695 316. Residing at: Soumy Bhavan, Pattathinkara, Thonnakkal (P.O), Trivandrum.

- 14. Umeshkumar. T., S/o. (late) Govinda Menon K, UDC, Kendriya Vidyalaya, Kanjicode (West), Palakkad 678 623. Residing at: Quarter No. 9, Jawahar Navodaya Vidyalaya, Malampuzha, Palakkad 678 651.
- K.P. Kalarani, W/o. M. Sreekumar, UDC, Kendriya Vidyalaya No. 1, Hemambika Nagar, Kellekuklangara (P.O), Palakkad - 678 009.
 Residing at: Sreepriyam, Sivananda Nagar, Kellekulangara (P.O), Palakkad - 678 009.
- 16. E.T. Sreenivasan, S/o. P. Sankaran Nair, UDC, Kendirya Vidyalaya, Palappuram (P.O), Ottapalam Palakkad 679 103. Residing at: B-08, Kendriya Vidyalaya, Staff Quarters, Palappuram (P.O), Ottapalam, Palakkad District.
- 17. Sankara Narayanan O.M,
 S/o. Vishnu Namboodiri O.M,
 UDC, Kendriya Vidyalaya, Police Academy,
 Ramavarmapuram, Thrissur 680 631.
 Residing at: Othalur Mana (Pournamy),
 Chuduvalathur, Shornur 679 121,
 Palakkad District.

Applicants

[By Advocate Mr. T.C. Govindaswmay]

Versus

- 1. The Commissioner, Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shahid Jeet Singh Marg, New Delhi 110 602.
- 2. The Deputy Commissioner, Kendriya Vidyalaya Sangathan, Ernakulam, Regional Office, Kadavanthra, Kochi - 682 020.
- 3. The Deputy Commissioner, Kendriya Vidyalaya Sangathan,

Regional Office, Chennai Region, IIT Campus, Chennai - 600 036.

The Secretary to the Government of India,
 Ministry of Personnel, Public Grievances &
 Pensions, (Department of Personnel & Training),
 North Block, New Delhi - 110 001.

[By Advocate Mr. K.I. Mayankutty Mather]

O.A No. 180/571/2014

- 1. M.S. Sajimon, S/o. M.K. Sreedharan (late), Upper Division Clerk, Central Research Institute for Homeopathy, Sachivothamapuram (P.O), Kottayam 686 532 Residing at: Munjanattu House, Sachivothamapuram (P.O), Kottayam 686 532.
- 2. Mohanan Pillai, S/o. Kunjan Pillai (late), Upper Division Clerk, Central Research Institute for Homeopathy, Sachivothamapuram (P.O), Kottayam - 686 532 Permanent Address: Anayadi Thekkethil Lakshmi Bhavanam, Perungala (P.O), Kayamkulam - 690 559.
- 3. Indira R. Nair, W/o. Ravindran Nair, Upper Division Clerk, Central Research Institute for Homeopathy, Sachivothamapuram (P.O), Kottayam 686 532. Permanent Address: "Arunima", Cherukole (P.O), Kozhencerry- 689 650.
- 5. Uthaman Nair, S/o. M.K. Purushothaman Nair, Lower Division Clerk, Central Research Institute for Homeopathy, Sachivothamapuram (P.O), Kottayam 686 532 Permanent Address: Maniyamparakuzhiyil, Cherukole (P.O), Kozhencherry 689 650.

Applicants

- 6. P.U. Sabu, S/o. Uthuppan Thomas (late), Lower Division Clerk, Central Research Institute for Homeopathy, Sachivothamapuram (P.O), Kottayam - 686 532. Residing at: Puthenpurayil House, Sachivothamapuram (P.O), Kottayam - 686 532.
- 7. Sujamol Thomas, W/o. T.T. Punnoose,
 Lower Division Clerk,
 Central Research Institute for Homeopathy,
 Sachivothamapuram (P.O), Kottayam 686 532
 Residing at: Thekkeparambil House,
 Sachivothamapuram (P.O),
 Kottayam 686 532.

[By Advocate Mr. T.C. Govindaswmay]

Versus

- Union of India represented by the Secretary to the Government of India, Ministry of Health & Family Welfare, Department of Ayush, New Delhi - 110 001.
- 2. The Director General
 Central Council for Research in Homeopathy,
 No. 61-65, Institutional Area, Opposite:
 D-Block, Janakpuri, New Delhi 110 058.
- The Officer-in-charge,
 Central Research Institute for Homeopathy,
 Sachivothamapuram (P.O),
 Kottayam 686 532.
 Respondents

(By Advocate – Mr.P.R.Sreejith, ACGSC)

OA/180/00584/2014

1 K.R. Sunilkumar, S/o. B. Rajan (late), Fishing Hand, CMLRE, Ministry of Earth Science, Kendriya Bhavan, Kakkanad, Kochi - 682 037. Residing at: Laxmi Nivas, Kizhakke Chayappully, Polassery, Vaikkam - 686 141.

- 2. M. Rathinavel, S/o. K. Mariyappan,
 Fishing Hand, CMLRE,
 Ministry of Earth Science,
 Kendriya Bhavan, Kakkanad,
 Kochi 682 037. Residing at:
 House No.3, Mattamal Junction, Thevara 682 013
- 3. Binoy V., S/o. EA Vijayan,
 Fishing Hand, CMLRE,
 Ministry of Earth Science,
 C Block, 6th Floor,
 Kendriya Bhavan, Kakkanad,
 Ernakulam. Residing at:
 "Surya" Kumbalapilly, Chalikkavattom,
 Vennala Post, Ernakulam 682 028.
- V.K Pradeepkumar, S/o. Karthikeyan,
 Fishing Hand, CMLRE,
 Ministry of Earth Science,
 Kendriya Bhavan, Kakkanad,
 Kochi 682 037. Residing at:
 "Karthika Nivas" Udayabapuram (P.O),
 Vaikkam 686 143.
 Applicants

[By Advocate Mr. U. Balagangadharan]

Versus

- The Director,
 Centre for Marine Living Resources & Ecology,
 Ministry of Earth Science, C Block, 6th Floor,
 Kendriya Bhavan, Kakkanad, Ernakulam 682 030.
- The Secretary,
 Ministry of Earth Science,
 Mahasagar Bhavan, Block 12,
 CGO Complex, New Delhi 110 003.
- 3. The Secretary,
 Department of Personnel and Training,
 North Block, New Delhi 110 001. Respondents

[By Advocate Mr. N. Anilkumar, Senior PCGC (R)]

O.A/180/641/2014

- 1. T.K. Premkumar, S/o. Late P.N Kesavan Nair, Electrian (SK), O/o. Garrison Engineer (NW), Kochi, Kataribagh, Naval Base (P.O), Kochi 4. Residing at: Quarter No. 90/1, MES Quarters, Kataribagh, Naval Base (P.O), Kochi 682 004.
- 2. T.P. Baby, S/o. T.V. Paily, Electrician (SK), O/o. Garrison Engineer (NS), Kochi, Kataribagh, Naval Base (P.O), Kochi - 4. Residing at : Thottiyil Veedu, Kakkattoor, Eramalloor (P.O), Muvattupuzha - 686 673.
- 3. A.V. John, S/o/ late A.V. Varkey, Electrician (SK), O/o. Garrison Engineer (NS), Kochi, Kataribagh, Naval Base (P.O), Kochi - 4. Residing at : Anchary House, Kizhakkambalam Post, Alinchode - 683 562. - Applicants

[By Advocate Mr. R. Sreeraj]

Versus

- Union of India represented by its Secretary to the Government of India, Ministry of Defence, New Delhi - 110 001.
- 2. The Secretary to the Government of India, Ministry of Personnel Public Grievances and Pensions, New Delhi 110 011.
- 3. The Engineer-in-Chief, Military Engineer Services, New Delhi 110 011.
- 4. The Chief Engineer, Headquarters Southern Command, Military Engineer Services, Pune -4.
- 5. The Chief Engineer (Naval Works),
 Military Engineer Services,
 Kataribagh, Kochi 682 004.
 Respondents
 [By Advocate Mr. N. Anilkumar, Senior PCGC (R)]

OA/180/00642/2014

Shanly Thomas, aged 47 years, S/o V.M Thomas, Upper Division Clerk, Central Institute of Fisheries Nautical & Engineering Training (CIFNET), Foreshore Road, Kochi-16. Residing at Shine Villa, Desabhimani Road, Kaloor, Kochi-17.

Applicant

(By Advocate: Mr.T.A.Rajan)

Versus

- Union of India represented by Secretary, Government of India Ministry of Agriculture Department of Animal Husbandry, Dairying and Fisheries Krishi Bhavan, New Delhi -110 001.
- 2. The Director, Central Institute of Fisheries Nautical and Engineering Training, Foreshore Road, Kochi-16.
- 3. The Senior Administrative Officer, Central Institute of Fisheries Nautical and Engineering Training, Foreshore Road, Kochi-16.
- 4. The Assistant Director (OL), Central Institute of Fisheries Nautical and Engineering Training, Foreshore Road, Kochi-16.

Respondents

(By Advocate: Mr.V.A.Shaji, ACGSC)

OA/180/00643/2014

R. Buvana, aged 50 years, W/o G. Ramachandra Bhatt, Junior Engineer (QS & C), Garrison Engineer (P) (NW) Kochi. Residing at 'Kedaram', 803/2035, Raghavan Pillai Road, Opposite Sree Sankara Vidyalaya, Elamakkara PO, Ernakulam-682 026.

Applicant

(By Advocate: Mr.R.Sreeraj)

Versus

- 1. Union of India represented by its Secretary to the Government of India,
 Ministry of Defence, New Delhi-110 011.
- 2. The Secretary to the Government of India, Ministry of Personnel, Public Grievances and Pensions, New Delhi-110 011.
- 3. The Engineer-in-Chief, Military Engineer Services, New Delhi-110 011.
- 4. The Chief Engineer, Head Quarters Southern Command, Military Engineer Services, Pune-4.
- 5. The Chief Engineer (Naval Works), Military Engineer Services, Kataribagh, Kochl-682 004.

Respondents

(By Advocate: Mr.N.Anil Kumar, Sr.PCGC)

OA/180/00648/2014

A. Jayaraj, aged 59 years, S/o Antonyswamy, Senior Deckhand, Central Institute of Fisheries Nautical and Engineering Training Unit, Chennai (Now on tour to Central Institute of Fisheries Nautical and Engineering Training, Foreshore Road, Kochi-16.) Residing at 11/142, Poompugar Nagar 8th Street, Kolathur P.O, Chennai-99.

Applicant

(By Advocate: Mr.T.A.Rajan)

Versus

- Union of India represented by Secretary, Government of India Ministry of Agriculture Department of Animal Husbandry, Dairying and Fisheries New Delhi -110 001.
- 2. The Director, Central Institute of Fisheries Nautical and Engineering Training, Foreshore Road, Kochi-16.
- 3. The Senior Instructor (ME)
 Central Institute of Fisheries Nautical and
 Engineering Training, Foreshore Road,
 Kochi-16.
- 4. The Senior Administrative Officer, Central Institute of Fisheries Nautical and Engineering Training, Foreshore Road, Kochi-16.
- 5. The Head of Office Central Institute of Fisheries Nautical and Engineering Training Unit No.59, S.N.Chetty Street, Royapuram, Chennai-13.

Respondents

(By Advocate: Mr. S.R.K.Pratap, ACGSC)

OA/180/00655/2014

M.L. Remadevi, aged 48 years, D/o late C.G. Menon, Upper Division Clerk, Central Institute of Fisheries Nautical & Engineering Training (CIFNET), Foreshore Road, Kochi-16. Residing at Marampilly House, Edappally P.O., Kochi-24.

Applicant

(By Advocate: Mr.T.A.Rajan)

Versus

- Union of India represented by Secretary,
 Government of India,
 Ministry of Agriculture, Department of Animal Husbandry,
 Dairying and Fisheries,
 Krishi Bhavan, New Delhi-110 001.
- 2. The Director, Central Institute of Fisheries Nautical and Engineering Training, Foreshore Road, Kochi-16.
- 3. The Senior Administrative Officer, Central Institute of Fisheries Nautical and Engineering Training, Foreshore Road, Kochi-16.
- 4. The Assistant Director (OL), Central Institute of Fisheries Nautical and Engineering Training, Foreshore Road, Kochi-16.

Respondents

(By Advocate: Mr.E.N.Hari Menon, ACGSC)

OA/180/00656/2014

K.Rajan, aged 48 years, S/o K. Narayanan Nair, Upper Division Clerk, Central Institute of Fisheries Nautical & Engineering Training (CIFNET) Foreshore Road, Kochi-16. Residing at Kausthubham, Nellikkamala Road, VKC P.O., Thevakkal, Kochi-21.

Applicant

(By Advocate: Mr. T.A.Rajan)

Versus

 Union of India represented by Secretary, Government of India, Ministry of Agriculture, Department of Animal Husbandry, Dairying and Fisheries, Krishi Bhavan, New Delhi-110 001.

- 2. The Director, Central Institute of Fisheries Nautical and Engineering Training, Foreshore Road, Kochi-16.
- 3. The Senior Administrative Officer, Central Institute of Fisheries Nautical and Engineering Training, Foreshore Road, Kochi-16.
- 4. The Assistant Director (OL)
 Central Institute of Fisheries Nautical
 and Engineering Training
 Foreshore Road, Kochi-16

Respondents

(By Advocate: Mr. N.Anilkumar, Sr.PCGC)

O.A No.180/00713/2014

1. S.Padmanabha Mallya
S/o.P.Suryanarayana Sharma (late)
Upper Division Clerk
Office of the Joint Director General of Foreign Trade
Kendriya Bhavan, Kakkanad, Kochi – 682 037
Residing at: 10/173, SJD (North) Street
Fort Kochi – 682 001

Mini Dileep
 W/o.P.S.Dileepkumar
 Upper Division Clerk
 Office of the Joint Director General of Foreign Trade
 Kendriya Bhavan, Kakkanad, Kochi – 682 037
 Residing at Poovanthara House
 Kumaranasan Nagar Road, Kaloor
 Kochi – 682 017

3. Arumughan P.R S/o.P.A.Raman
Upper Division Clerk
Office of the Joint Director General of Foreign Trade
Kendriya Bhavan, Kakkanad, Kochi – 682 037
Residing at: Poliyedath House, House No.VII/1244 A
"Amrutha Nivas", Kollamkudimugal, Thrikkakara P.O
Kochi – 682 017

4. R.Kumari Sreelatha

W/o.G.Reghukumar

Upper Division Clerk

Office of the Joint Director General of Foreign Trade

Kendriya Bhavan, Kakkanad, Kochi – 682 037

Residing at: C.18 GPRA

Kunnumpuram, Kakkanad, Kochi-682 037

5. Daisy George

W/o.M.J.George

Upper Division Clerk

Office of the Joint Director General of Foreign Trade

Kendriya Bhavan, Kakkanad, Kochi – 682 037

Residing at: MIG /64 Ground Road

Gandhi Nagar, Kochi – 682 020

6. T.V.Stephen

S/o.T.D.Vareeth

Upper Division Clerk

Office of the Joint Director General of Foreign Trade

Kendriya Bhavan, Kakkanad, Kochi – 682 037

Permanent Address: Thaniserikaran House

South Bazar Road, Irinjalakuda, Pin – 680 121

7. A.James Joseph

S/o.A.V.Joseph

Upper Division Clerk

Office of the Joint Director General of Foreign Trade

Kendriya Bhavan, Kakkanad, Kochi – 682 037

Permanent Address: Alappat House, Cherangalam Road

Kallettumkara, Thrissur District, Pin 680683

8. Leena Nelson

W/o.M.K.Nelson

Upper Division Clerk

Office of the Joint Director General of Foreign Trade

Kendriya Bhavan, Kakkanad, Kochi – 682 037

Permanent address: Athiyarath House

Madathumpady Post, Thrissur – 680 733

9. T.K.Joshi

S/o.Kochukuttan T.O

Lower Division Clerk

Office of the Joint Director General of Foreign Trade

Kendriya Bhavan, Kakkanad, Kochi – 682 037

Residing at Thundiparambil House

Pipe Lane, Aluva – 683 102

10. Hareesan O.N

S/o.O.N.Narayanan Moosath

Hindi Typist

Office of the Joint Director General of Foreign Trade

Kendriya Bhavan, Kakkanad, Kochi – 682 037 Residing at Olikkara Illom, Thuravoor P.O Cherthala

Applicants

(By Advocate: Mr.T.C.G Swamy)

Versus

- Union of India represented by the Secretary to the Government of India Ministry of Commerce & Industry Department of Commerce, New Delhi-110 011
- 2. The Director General of Foreign Trade Ministry of Commerce & Industry Department of Commerce, Udyog Bhavan New Delhi – 110 107
- 3. The Joint Director General of Foreign Trade A-Block, Vth Floor, Kandriya Sadan Kakkanad, Kochi 682 037

Respondents

(By Advocate Mr.N.Anilkumar,Sr.PCGC(R))

O.A No.180/00716/2014

P.Krishnakumar
S/o.P.Bhaskaran
Lower Division Clerk
Central Institute of Fisheries Nautical & Engineering Training (CIFNET)
Foreshore Road, Kochi – 16, residing at No.4C, Door No.III/725-C4
Devidan Appartments, MLA Road, Chottanikkara – 682 312 ... Applicant

(By Advocate: Mr.T.A.Rajan)

Versus

- Union of India represented by Secretary
 Government of India
 Ministry of Agriculture
 Department of Animal Husbandry, Dairying and Fisheries
 Krishi Bhavan, New Delhi 110 001
- 2. The Director
 Central Institute of Fisheries Nautical and Engineering Training
 Foreshore Road, Kochi 16
- 3. The Senior Administrative Officer
 Central Institute of Fisheries Nautical and Engineering Training
 Foreshore Road, Kochi 16
- 4. The Assistant Director (OL)

Central Institute of Fisheries Nautical and Engineering Training
Foreshore Road, Kochi – 16 Respondents

(By Advocate Mr. Anil Ravi)

O.A No.180/00901/2014

- T.K.Jayachandran Nair S/o.Late Kesava Pillai Thottupurathu House Kumarangari P.O, Changanasserry Carpenter (SK) Office of the Garrison Engineer (NW), Katari Bagh, Naval Base P.O, Kochi -4
- 2. K.K.Karthikeyan
 S/o.Late Kochan
 Kudakuthumthara House
 Kumbalangi P.O, Kochi 7
 F/Pipe (SK), Office of the Garrison Engineer (NW)
 Katari Bagh, Naval Base P.O, Kochi 4
- 3. S.Shaju, S/o.Late Sivarajan
 Edapparambil House, Perumpadavam P.O
 Elanji Via, Muvattupuzha, Ernakulam
 F/Pipe (SK), Office of the Garrison Engineer (P)(NW)
 Katari Bagh, Naval Base P.O, Kochi 4 ... Applicants

(By Advocate: Mr.R.Sreeraj)

Versus

- 1. Union of India represented by its Secretary to the Government of India, Ministry of Defence, New Delhi 110 011
- 2. The Chief Engineer, Head Quarters Southern Command Military Engineer Services, Pune 4
- 3. The Chief Engineer (Naval Works), Military Engineer Services Katari Bagh, Naval Base, Kochi 4 Respondents

(By Advocate Mr.N.Anilkumar,Sr.PCGC(R))

O.A No.180/00902/2014

- 1. ESIC Employee's Union (Kerala), Trichur-680 020 represented by its General Secretary, Sasikumar.P S/o.Chellappanpillai, SSO, Regional Office, ESIC Trichur residing at Palliyil House, Villadom Ramavarmapuram P.O, Trichur
- 2. Vasu V.M, S/o.A Unnikutty UDC Cashier, Branch Office, ESIC Mavoor

Residing at Sreevalsam, Peringolam P.O Kunnamangalam, Calicut

- 3. Unni.M.B, S/o.Brahmadasan Pillai UDC, Sub Regional Office, ESIC Kollam, residing at Namphattodil Vadakkumbhagam Chavara South (P.O), Kollam
- 4. Soman Pillai K.K, S/o.Kesavan Pillai UDC, Branch Office, ESIC Perumpavoor, residing at Kauvappilly House Ajmurikkara P.O, Kavumpuram, Perumpavoor, Ernakulam
- 5. Sheela V.S, W/o.Pradeep K Sub Regional Office, ESIC Kozhikode residing at Prathiba, West Hill P.O Chungam, Calicut
- 6. Shaji N.D, S/o.Dhamodaran Head Clerk, Branch Office, ESIC Thalassery, residing at Nelliyanikunnel House Chungam, Eranholi P.O, Thalassery, Kannur
- 7. Saji David, S/o.George P.J UDC, Regional Office, ESIC, Thrissur residing at Palatty House, Pananchakkam Road Mannuthy P.O, Thrissur
- 8. Sadanandan I S/o.Kunjukuttan Nair P UDC Cashier, Branch Office, ESIC Chalakudy, residing at Kuzhikkattil House K.K.Road, Chalakudy, Thrissur
- 9. Rajkumar P.G, S/o.Panicker T P G UDC, Branch Office, ESIC, Punalur, residing at Raj Bhavan, CMC-13, Near Govt. BHS, Cherthala, Alappuzha
- Radhakrishnan P
 S/o.Unnirankutty P
 Assistant, Sub Regional Office
 ESIC Kozhikode, residing at Vyshakham
 Korayangad Street, Quilandy P.O
- 11. Muraleedharan M, S/o.Govindan Nair Assistant, Brnach Office, ESIC, Pappinissery residing at Amrutha, Vengoli, Edachery P.O Vatakara via, Kozhikode
- 12. Laby Cherian, S/o.Cherian.V

Assistant, Sub Regional Office, ESIC, Ernakulam, residing at Kannangattu Mathilbhagam, Thiruvalla P.O Pathanamthitta

- 13. Janardhanan.C S/o.Krishnan V.V UDC, Branch Office, ESIC Payyanur, residing at Chirappadammal House Near Shiva Temple, Karivellur P.O, Kannur
- Girija .C, W/o.Surendran V
 UDC, Branch Office, ESIC
 Malappuram, residing at Girija Mandir
 Chennara P.O, Mangalam, Tirur, Malappuram
- Elizabeth Thomas.V
 W/o.Johny K.John
 Assistant, Sub Regional Office, ESIC
 Trivandrum 14, residing at Kariath House
 A-26, Madencovil Lane, Vellayambalam
 Trivandrum 10
- 16. Annamma Zacharia, W/o.Mathew Palackal Abraham Assistant, Brnach Office, ESIC, Adoor, residing at Palackal House, S.N.Puram P.O, Pampady, Kottayam
- Annakutty A.K, W/o.Thomas ME
 UDC, Branch Office, ESIC, Thrissur
 residing at C-7, ESIC Staff Quarters
 Kuttaneloor, Thrissur ... Applicants

(By Advocate: Mr.R. Sreeraj)

Versus

- The Director General, Head Quarters Office Employees State Insurance Corporation Panchdeep Bhavan, CIG Road, New Delhi – 110 002
- 2. The Regional Director
 Regional Office (Kerala), Employees State Insurance Corporation
 Panchdeep Bhavan, NS Round, Thrissur 680 020 Respondents

(By Advocate Mr.T.V.Ajayakumar)

O.A No.180/01012/2014

Smt. V. V. Nalini W/o. Ganagdharan Upper Division Clerk, Naval Armament Depot, Alwaye – 683 563 Residing at "Veliyathu Vadakke Veedu" Vayalkkara Kunnukara P.O, Ernakulam District, Pin – 683 578

Applicant

(By Advocate: Mr.Shafik M.A)

Versus

- 1. Union of India represented by its Secretary to Government of India, Ministry of Defence, New Delhi 110 011
- 2. The Director General of Naval Armament Integrated Head Quarters, Ministry of Defence (Navy) R.K.Puram, New Delhi – 110 001
- 3. The Chief General Manager
 Naval Armament Depot, Alwaye-683 633 Respondents

(By Advocate Mr.N.Anilkumar,Sr.PCGC(R))

O.A No.180/01150/2014

M.P.Mohanan
S/o.Purushothaman
Instructor (Seaman Ship & Navigation)
Central Institute of Fisheries Nautical and Engineering Training
Foreshore Road, Kochi – 16
Residing at Mavelithayil House, Pallithode P.O
Alappuzha (Dt), Pin – 688 584

Applicant

(By Advocate: Mr.T.A.Rajan)

Versus

- Union of India represented by Secretary
 Government of India, Ministry of Agriculture
 Department of Animal Husbandry, Dairying and Fisheries
 Krishi Bhavan, New Delhi 110 001
- 2. The Director
 Central Institute of Fisheries Nautical and Engineering Training
 Foreshore Road, Kochi 16
- 3. The Senior Instructor (M&E)
 Central Institute of Fisheries Nautical and Engineering Training
 Foreshore Road, Kochi 16
- 4. The Senior Administrative Officer
 Central Institute of Fisheries Nautical and Engineering Training
 Foreshore Road, Kochi 16
- 5. Assistant Director (OL)

Central Institute of Fisheries Nautical and Engineering Training
Foreshore Road, Kochi – 16 Respondents

(By Advocate Mr.N.Anilkumar,Sr.PCGC(R))

O.A No.180/00016/2015

 Santhosh Kumar N.V S/o.S.R.Venkitaswara Vadhyar UDC, Doordarshan Maintenance Centre, Viyyur P.O, Thrissur residing at Neenthamadathil, Mala P.O Thrissur District, Pune 680 732

2. Remesan E.A

S/o.Late Achuthan, LDC, All India Radio, Vazhuthacadu, Thiruvananthapuram residing at Theertham, A.K.G. Nagar, Pangappara P.O Thiruvananthapuram – 695 581

3. Rita Srikanth

W/o.K.P.Srikanth, LDC, All India Radio Vazhuthacadu, Thiruvananthapuram residing at Flat 7D, Panera, Elamkam Nagar Thycaud P.O, Thiruvananthapuram, Pin 695 014

4. P.S.Dharmarajan

S/o.K.Parameswaran, LDC, CCW, All India Radio and Doordarshan, Kakkanad residing at Plavida House Poyya P.O, Pin – 680 733
Thrissur District

5. Geetha J.Nair

W/o.Janardhanan Nair LDC, O/o.Executive Engineer (Civil) Civil Construction Wing AIR and Doordarshan Kakkanad residing at Jithesh Nivas, Kalarikkal Mulanthuruthy P.O, Pin – 682 314, Ernakulam

6. Ramakrishnan.R

S/o.Late R.Reghunatha Naik, UDC All India Radio, Thiruvananthapuram residing at Ashtapathi, KC 51/262, Thirumullavaram P.O Pin – 691 012, Kollam

7. P.Ravi, S/o.Late G Pandian

UDC, Doordarshan Kendra, Thiruvananthapuram residing at TC 16/1217 (4) Kannettu Mukku, Thycaud P.O Thiruvananthapuram, Pin – 695 014

8. Usha P.Kumar W/o.Late Pratap Kumar.K UDC, All India Radio, Thiruvananthapuram Residing at Bhargavi Sadan, TC 29/1380

Pulkulangara P.O, Thiruvananthapuram

Pin - 695 024

9. R.Manjulekshmi

W/o.B Reghu, LDC, All India Radio Vazhuthacadu, Thiruvananthapuram residing at AIR Staff Quarters Engineering College P.O Thiruvananthapuram – 695 016

10. P.T Thomas\

S/o.Late P.K.Thomas UDC, Doordarshan Kendra Thiruvananthapuram residing at TC 14/1472, Anugraha, Arappura Road Kannammoola P.O Thiruvananthapuram 695 001

11. Asha Surendran

D/o.S.Surendran, UDC Doordarshan Kendra, Thiruvananthapuram residing at 'Ayanam', Cheruvikkal Sreekaryam P.O, Thiruvananthapuram Pin – 695 017

12. M.J.Daniel Kutty

S/o.Varghese Yohannan UDC, Doordarshan Kendra, Thiruvananthapuram residing at Diana Dale Kudappanakkunnu P.O Thiruvananthapuram – 695 043

13. S.Sivakumar, S/o.Suruli Swamy

UDC, Doordarshan Kendra, Thiruvananthapuram residing at B-9, Doordarshan Staff Quarters Thiruvananthapuram – 695 043

14. Raju K.Mathew

LDC, Doordarshan Kendra, Thiruvananthapuram residing at Kocheri House, Valamangalam South, Thuravoor P.O Alleppey-688 532

15. Sheeba Nambiar

D/o.Balakrishnan Nambiar LDC All India Radio, Kannur 67004 Residing at 'Sankeerthanam' Cheleri P.O, Kannur District, Pin – 670 604

- 16. Balakrishnan E S/o.T.Narayana Varrier UDC All India Radio, Kannur 67004 residing at "Pragathi" Devi Road Pallikunnu P.O, Kannur-670 004
- 17. Josan.B, Valiyakkanattu S/o.V.C.Babukutty LDC, All India Radio, New Delhi residing at "Valiyakakkanattu House", Kottali P.O Kannur 670 005

Applicants

(By Advocate: Mr.P.R Milton)

Versus

- 1. Union of India represented by the Secretary, Ministry of Information and Broadcasting Sastha Bhavan, New Delhi 110 001
- 2. The Chief Executive Officer Prasar Bharati Secretariat PTI Building, Sansad Marg, New Delhi – 110 001
- 3. The Director General
 All India Radio, Parliament Street
 New Delhi-1
- 4. The Director General
 Doordarshan, Doordarshan Bhavan
 Copernicus Marg, New Delhi
- 5. The Addl.Director General (Zonal Head)
 All India Radio, Vazhuthacaud,
 Thiruvananthapuram

. Respondents

(By Advocate Mr.N.Anilkumar,Sr.PCGC(R))

O.A No.180/00271/2015

1. Rajeev E.V S/o.E.R.Vasudevan Senior Accountant, Pay & Accounts Office Customs House, Cochin-682 009 Residing at:Eranezhath House P.O Thalikulam, Trichur District, Kerala

2. Nandakumar V.A

S/o.S.N.Achutha Warrier
Senior Accountant, Pay & Accounts Office
Customs House, Cochin – 682 009, Residing at
"Nandanam", Udayagiri Nagar
Udayamperoor P.O
Ernakulam 682 307

3. Joy.V.M

S/o.Varkey Mathai
Senior Accountant, Pay & Accounts Office
Commissionerate of Customs
Custom House, Cochin-682 009, Residing at:
Vattangattu House, Manalassery P.O
Ramamangalam, Ernakulam District

4. Thomas K.M

S/o.Mani Kuruvilla, Senior Accountant Pay & Accounts Office, Customs House Cochin – 682 009 Residing at: Mattathil House, Kozhuvanal P.O Kottayam Dist, Kerala – 686 573

5. Rajendran A.V

S/o.Kutty Sankaran Nair
Senior Accountant, Pay & Accounts Office
Central Excise & Customs
C.R.Building, Mananchira
Calicut, Residing at: Nirmala Nivas
Chuduvalathur, Shornur-1
Palakkad Dist, Kerala

6. Rajesh Babu.R

S/o.Ramdas, Senior Accountant
Pay & Accounts Office, Central Excise & Customs
C.R.Building, Mananchira, Calicut – 673 001
Residing at: Block-B, Flat No.G-2
Pearl Park -I Apartments, Odumbra P.O
Olavanna, Calicut – 673 019

7. Oommen Varughese

S/o. Varughese Oommen
Senior Accountant, Pay & Accounts Office
Central Excise, C.R.Building 4th Floor
I.S.Press Road, Cochin- 682 018\
Residing at: Keekkattil House
Komana Lane, Sangamam Road
Padivattom, Kochi – 24

8. Sudha S.Pillai

W/o.Sanalkumar.C Senior Accountant, Pay & Accounts Office Central Excise, C.R.Building 4th Floor I.S.Press Road, Cochin- 682 018 Residing at: XLI/215, Puthenveedu YMCA Lane, Chittoor Road, Cochin – 682 035

Applicants

(By Advocate: Mr.T.C.G Swamy)

Versus

- 1. The Union of India represented by the Secretary to the Government of India, Ministry of Finance Department of Expenditure, New Delhi- 110 001
- 2. The Controller General of Accounts, Ministry of Finance Department of Expenditure, 7th Floor Lok Nayak Bhavan, Khan Market Government of India, New Delhi- 110 511
- The Principal Chief Controller of Accounts Central Board of Excise and Customs 1 Floor, AGCR Building New Delhi – 110 002
- 4. The Secretary to the Government of India Department of Personnel and Training New Delhi 110 001
- 5. The Pay & Accounts Officer Pay & Accounts Office Customs House Cochin -682 009
- 6. The Pay & Accounts Officer
 Pay & Accounts Office, Central Excise
 C.R.Building, 4th Floor, I.S.Press Road
 Cochin 682 018
- 7. The Pay & Accounts Officer
 Pay & Acounts Office, Central Excise & Customs
 C.R.Building, Mananchira, Calicut- 673 001

Respondents

(By Advocate Mr.N.Anilkumar,Sr.PCGC(R))

O.A No.180/00305/2015

P.R.Raveendran Nair
S/o.P.K.Rama Panicker, Black Smith
Central Institute of Fisheries Nautical & Engineering Training (CIFNET)
Foreshore Road, Kochi – 16, Residing at CIFNET Quarters
Type II, No.6, Pulleppady, Kaloor, Kochi - 17
... Applicant

(By Advocate: Mr.T.A.Rajan)

Versus

- Union of India represented by Secretary
 Government of India, Ministry of Agriculture
 Department of Animal Husbandry, Dairying and Fisheries
 Krishi Bhavan, New Delhi 110 001
- 2. The Director
 Central Institute of Fisheries Nautical and Engineering Training
 Foreshore Road, Kochi 16
- 3. The Senior Instructor (ME)
 Central Institute of Fisheries Nautical and Engineering Training
 Foreshore Road, Kochi 16
- 4. The Administrative Officer/Senior Administrative Officer i/c
 Central Institute of Fisheries Nautical and Engineering Training
 Foreshore Road, Kochi 16 Respondents

(By Advocate Mr.N.Anilkumar, Sr.PCGC(R))

O.A No.180/00478/2015

Pradosh P Pai S/o.N.P.Pai Staff No.42 – Lecturer-cum-Instructor Institute of Hotel Management and Catering Technology Kovalam, Thiruvananthapuram Residing at Pravinya, "27" Vivekananda Nagar Kesavadasapuram, Trivandrum

esavadasapuram, Trivandrum ... Applicant

(By Advocate: Mr.P.V Mohanan)

Versus

Respondents

- Union of India represented by The Secretary Ministry of Tourism C-I Hutment, Dalhousi Road New Delhi – 110 001
- 2. The Principal
 Institute of Hotel Management and Catering Technology
 G.V.Raja Road
 Kovalam, Thiruvananthapuram 695 527

(By Advocate Mr.N.Anilkumar,Sr.PCGC(R))

O.A No.180/00815/2015

1. All Kerala Military Engineer Services Employees' Union Kerala State Committee, Reg. No.347/81
Represented by its President Sril.Jogi C.P
S/o.Poulose, Master Craftsman (Refrigeration)
Office of the Assistant Garrison Engineer (E/M III)
Naval Base P.O, Kochi – 682 004
Residing at: Chandanathil House
Irumpanam P.O, Tripunithura, Ernakulam District

2. M.P.Bharathan

S/o.Kunhambu, Refrigeration Mechanic Office of the Assistant Garrison Engineer (E/M III) Naval Base P.O, Kochi – 682 004 Residing at MES Quarters No.101/2, Khattari Bagh Naval Base P.O, Kochi – 682 004

3. K.C.Paraman

S/o.Chinnappan, Painter Skilled Office of the Assistant Garrison Engineer (B/R I) Naval Base P.O, Kochi-682 004 Residing at Kayal Nirathu, Kottuvally Kaitharam P.O, North Paravur

Applicants

(By Advocate: Mr.T.C.G Swamy)

Versus

- Union of India represented by the Secretary to the Government of India Ministry of Defence, New Delhi- 110 011
- 2. The Engineer-in-Chief
 Army Head Quarters, Kashmir House
 DHQ P.O, New Delhi 110 001
- 3. The Director General (Personnel)
 Office of the Engineer-in-Chief
 Ministry of Defence, Army Head Quarters
 New Delhi 110 001
- 4. The Chief Engineer (Naval Works)
 Military Engineer Services
 Kataribagh, Naval Base P.O,
 Kochi- 682 004

Respondents

(By Advocate Mr.N.Anilkumar,Sr.PCGC(R))

.37.

O.A No.180/00903/2015

Varghese John, Marketing Officer National Institute of Fisheries Post Harvest Technology & Training Cochin – 16

Applicant

(By Advocate: Mr.S Radhakrishnan)

Versus

 Union of India represented by the Secretary, Ministry of Agriculture & Farmers Welfare Department of Animal Husbandry Dairying & Fisheries Krishi Bhavan, New Delhi

The Director
 National Institute of Fisheries
 Post Harvest Technology & Training
 P.B No.1801, Cochin – 16

Respondents

(By Advocate Mr.N.Anilkumar,Sr.PCGC(R))

This Original Application having been heard on 13.1.2017 this Tribunal on the same day delivered the following :

ORDER (ORAL)

By Justice N.K.Balakrishnan, Judicial Member

The common issue that arises for consideration in all these cases is whether the applicants are entitled to the financial up-gradation under the MACP Scheme to the next higher scale in the promotional hierarchy or whether their entitlement is only to the next grade pay. Since the decision in all these cases are to rest on the decision to be taken by the apex court on a similar case pending before them on that issue, all these cases are taken up together and this common order is passed.

2. According to the applicants the financial up-gradation under the

MACP Scheme should be by granting or fixing the pay in the promotional hierarchy. The respondents on the other hand contend that going by the terms and conditions stipulated in the Scheme itself, the financial upgradation under the MACP Scheme should only be to the next grade pay which has been repeatedly stated in the Scheme. Some of the Benches of this Tribunal have decided the issue in favour of the applicants holding that the financial up-gradation under the MACP Scheme should be to the next higher scale in the promotional hierarchy and not to the next grade pay as contended by the respondents. Some of those decisions were confirmed by the respective Hon'ble High Courts. But some other Tribunals have taken the view that the financial up-gradation under the MACP Scheme can only be to the next grade pay as has been stated in the Scheme and that the claim for financial up-gradation to the next promotional higher scale is untenable. Some of those decisions were also confirmed by the Hon'ble High Courts. Therefore, it is a case where conflicting decisions of the Tribunals and of the High Court are available on this issue. Now the issue is pending before the Hon'ble Supreme Court. Once a final verdict is given by the Hon'ble Supreme Court all the parties would be bound by that judgment.

Therefore, we do not now venture to decide on the issue as to whether the financial up-gradation claimed by the applicants under the MACP Scheme should be to the next grade pay or to the next higher scale in the promotional hierarchy.

- If we are to decide the issue now and if the applications are allowed then certainly the respondents would challenge the same before the High Court in which case the applicants will be driven to another round of litigation. They may have to appear before the High Court to resist contentions that may be taken by the respondents. Similarly if the decisions are taken against the applicants, then certainly the applicants may have to approach the High Court.
- 5 The National Litigation Policy envisages reducing or minimising of Hence, the endeavour should be to avoid unnecessary and litigation. avoidable litigation. Unnecessary litigations can be avoided if all these applications are now closed with a rider that all the parties would be bound by the judgments that may be rendered by the Hon'ble Supreme Court; once the judgment is pronounced by the Hon'ble Supreme Court, if it is in favour of the applicants then all the applicants in these cases will certainly be entitled to the benefit of the judgment so rendered by the Hon'ble Supreme Court. In other words, for the purpose of granting the benefits under the MACP Scheme all these applications should be treated as revived and the order will then stand reviewed so as to grant the reliefs to the respective applicants. If on the other hand the verdict goes against the applicants then all the aforesaid O.As shall be treated as dismissed. In that way there would be a quietus to the litigation.

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The aforesaid course suggested has been accepted by the learned counsel appearing for the applicants and also by the learned counsel appearing for the respondents in the respective cases. Hence it is ordered as above. It is made clear that if the Original Applications are to be revived and the orders reviewed as stated above then the claim made by the applicants are to be decided as if the Original Applications are alive as on the date of the judgment that may be rendered by the Hon'ble Supreme Court. All these applications are disposed of as above. No order as to costs.

(MRS.P. GOPINATH) ADMINISTRATIVE MEMBER (N.K. BALAKRISHNAN) JUDICIAL MEMBER

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